

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.110
C.P.(IB)/247(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sbhubhangi Papers Pvt Ltd
V/s
Bloom Dekor Ltd

.....Applicant

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Saumitra Chaturvedi, Advocate
For the Respondent :Ms. Hirva Dave, Advocate

ORDER

The pleadings are held to be completed.

Matter stands adjourned to 29.11.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)